

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/133(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

| | |
|------------------|-----------------------|
| IN THE MATTER OF | BENITEC INDIA LIMITED |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearances (via video conferencing/physically)

Mr. Amitabh Shukla, Adv. : For Petitioner
Mr. Prakash Ch. Pandey, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **19/7/2024**.

**Satyajit Roy
(Court Officer)**